



\$~29

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 11637/2015

M/S DUA ASSOCIATES Petitioner

Through Mr. Arvind Datar, Sr. Advocate with

Mr. Ar. Madhav Rao with Mr. Rajat Mittal, Mr. Robin R. Davin, Mr. C.A.

Sinha and Mr. Febin Mathew,

Advocates.

versus

UNION OF INDIA & ANR. Respondents

Through Mr. Ashish Dholakia, Advocate for

UOI.

Mr. Harpreet Singh, Advocate for

Service Tax Department.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

21.11.2017

List on 18.01.2018.

S. RAVINDRA BHAT, J

SANJEEV SACHDEVA, J

NOVEMBER 21, 2017 st